

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Review Petition No. 4/RP/2021 in Petition No. 68/MP/2017

Subject : Review Petition No. 4/RP/2021 seeking review of order dated 21.1.2020 in Petition No. 68/MP/2017.

Date of Hearing : 18.6.2021

Coram : Shri P. K Pujari, Chairperson
Shri. I. S. Jha, Member

Review Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : DB Power (Madhya Pradesh) Ltd.

Parties Present : Ms. Suparna Srivastava, Advocate, PGCIL
Shri Tushar Mathur, Advocate, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. After hearing the learned counsel for the Review Petitioner, the Commission reserved the order on the admissibility of the instant review petition.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

